

Re: Release of the pending dues of MGNREGA and PMAY along with other Central Schemes to West Bengal ? laid

PROF. SOUGATA RAY (DUM DUM): I would like to raise an important issue regarding sanction/release of MGNREGA funds worth 7,000 crore dues to the state of West Bengal. The funds allocated for other central welfare plans, such as rural-road building, PM Awas Yojana and scholarships for needy students are also not being released on time to the State of West Bengal. The Chief Minister of West Bengal has requested several times for the release of Central dues of MGNREGA pertaining to the State of West Bengal. Despite being deprived of the Central funds, West Bengal had been able to create 10 lakh man-days, under which jobs have been provided to 10 lakhs job-card holders. Regarding the housing scheme, both the Union and the State governments have their shares of contribution under the scheme. Despite the Union Government's reluctance to release Central funds, the State Government is determined to go ahead with its project for developing rural road network in the state. I urge upon the Union Government to release the pending dues of MGNREGA and PMAY along with other Central Schemes to the State of West Bengal.